

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF NOVEMBER, 2015**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	M A I N C A S E S :-	01.11.2015									30.11.2015
	CIVIL SIDE:-										
1	CIVIL FIRST APPEAL	8398	0	0	39	39	0	0	10	10	8427
2	CIVIL SECOND APPEAL	4137	0	0	39	39	0	0	9	9	4167
3	EXECUTION FIRST APPEAL	43	0	0	2	2	0	0	1	1	44
4	EXECUTION SECOND APPEAL	9	0	0	0	0	0	0	0	0	9
5	CIVIL MISC. APPEAL	25198	0	8	358	366	0	5	139	144	25420
6	CIVIL REVISION	385	0	0	21	21	0	0	5	5	401
7	CIVIL REVIEW	774	0	33	13	46	0	12	14	26	794
8	INCOME TAX REFERENCE	55	0	0	0	0	0	1	0	1	54
9	OTHER TAX REFERENCE	244	0	6	0	6	0	1	0	1	249
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	22	0	0	0	0	0	0	0	0	22
12	INCOME TAX APPEAL	3035	0	9	0	9	0	2	0	2	3042
13	WEALTH TAX APPEAL	50	0	0	0	0	0	0	0	0	50
14	SALES TAX REVISION	1027	0	0	23	23	0	0	6	6	1044
15	TESTAMENTARY CASES	1	0	0	0	0	0	0	0	0	1
16	COMPANY PETITION	123	0	0	1	1	0	0	2	2	122
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	0	0	3
18	COMPANY APPEAL	41	0	0	1	1	0	0	1	1	41
19	COMPANY APPLICATION	180	0	0	0	0	0	0	4	4	176
20	COMPANY SUIT	2	0	0	0	0	0	0	0	0	2
21	COMPANY LIQUIDN. CASES	47	0	0	0	0	0	0	0	0	47
22	ELECTION PETITION	4	0	0	0	0	0	0	0	0	4
23	SPECIAL APPEAL (CIVIL)	59	0	3	0	3	0	0	0	0	62
24	SPECIAL APPEAL (WRITS)	3534	0	130	0	130	0	136	0	136	3528
25	CIVIL CONTEMPT	2974	0	4	39	43	0	18	161	179	2838
26	CIVIL WRITS	53344	0	51	1380	1431	0	83	998	1081	53694
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	681	0	0	5	5	0	0	0	0	686
	TOTAL (A)	104370	0	244	1921	2165	0	258	1350	1608	104927
	CRIMINAL SIDE:-										
1	MURDER REFERENCE	0	0	0	0	0	0	0	0	0	0
2	CRIMINAL APPEAL	18549	0	21	73	94	0	10	2	12	18631
3	CRIMINAL REVISION	5349	0	0	112	112	0	0	83	83	5378
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	7129	0	0	507	507	0	0	233	233	7403
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	1667	0	0	1321	1321	0	0	1509	1509	1479
6	CRIMINAL CONTEMPT	23	0	1	0	1	0	1	0	1	23
7	CRIMINAL REFERENCE	1	0	0	0	0	0	0	0	0	1
8	HABEAS CORPUS	97	0	11	0	11	0	20	0	20	88
9	CRIMINAL LEAVE TO APPEAL	594	0	12	57	69	0	1	11	12	651
10	CRIMINAL WRITS	292	0	0	40	40	0	0	16	16	316
	TOTAL (B)	33701	0	45	2110	2155	0	32	1854	1886	33970
	TOTAL (A+B)	138071	0	289	4031	4320	0	290	3204	3494	138897
	OTHER ORIGINAL JURISDICTION CASES:-										
1	ARBITRATION APPLICATION	204	0	0	2	2	0	0	10	10	196
2	LEAVE TO APPEAL TO S.C.	1	0	0	0	0	0	0	0	0	1
3	CIVIL TRANS. APPLICATION	115	0	0	10	10	0	0	5	5	120
4	CRIMINAL TRANSFER	62	0	0	2	2	0	0	4	4	60
	TOTAL (C)	382	0	0	14	14	0	0	19	19	377
	GRAND TOTAL (A+B+C)	138453	0	289	4045	4334	0	290	3223	3513	139274